

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) SAKSHEE PIPLIYAL
 2. Service to which the officer belongs _____
 5. Date of Appointment 19.02.2021

3. Present post held (with date) ASSISTANT DIRECTOR (TECHNICAL)
 4. Present Pay _____
 6. Date of Birth 25.09.1987

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Dehradun 66-Hathibankala, New Cantt Road, Dehradun, Uttarakhand 248001	Residential house	Rs. 30,00,000/- 2018	Rs. 40,00,000/-	Vishal Negi (Husband)	Inheritance	-	-

Signature [Signature]
 Name Sakshee Pipliyal
 Designation AD (TECH)
 Date 18.02.2022

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.